

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 751 OF 2024

IN THE MATTER OF:

Abhisht Kusum GuptaPETITIONER
State of Uttarakhand & Ors.RESPONDENT
VERSUS

AMENDED MEMO OF PARTIES (As per order dated 04.10.2024)

Abhisht Kusum GuptaPETITIONER

VERSUS

- 1. State of Uttarakhand**
Through Chief Secretary
Government of Uttarakhand, 4 Subhash Road,
Uttarakhand Secretariat, Dehradun-248001
Office Phone+91-135-2712100, +91-135-2 712500 (Fax)
Email: chiefsecyuk@gmail.comRESPONDENT No. 1
- 2. Chairman of Central Pollution Control Board,**
Sh. Tanmay Kumar, IAS (Chairman)
Contact Details
Central Pollution Control Board
Postal Address Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.inRESPONDENT No.2
- 3. Chairman of Uttarakhand of State Pollution Control Board**
Gaura Devi Paryavaran Bhawan,
46 B IT Park, Sahstradhara Road,
Dehradun ,Uttarakhand
Ph No-(0135)-2658086, Fax-(0135)-2718092
Email: msukpcb@yahoo.comRESPONDENT No. 3
- 4. District Magistrate**
Chopta Pokhari Road, Collectorate Compound, Rudraprayag,
District-Rudraprayag-246171,Uttarakhand
Email: dmrudraprayag@gmail.comRESPONDENT No. 4
- 5. National Mission for Clean Ganga**
Through its Director General, NMCG,
I Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi- 110002
Email: dg@nmcg.nic.inRESPONDENT No. 5